

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 2705 of 2019

In

Company Appeal(AT) No. 346 of 2018

IN THE MATTER OF:

Union of India

...Appellant

Vs

**Infrastructure Leasing and Financial
Services Ltd. & Ors.**

....Respondents

Present:

For Appellant: Ms. Divya Bhalla and Ms. Nimisha Jain Advocates

**For Applicant/
Intervener Mr. Munindra Dwevedi, Advocate for Intervener**

**For Respondents: Mr. Karan Khanna, Advocate for Respondent No.
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ORDER

30.08.2019 Applicant/Intervener is allowed to extend the Bank Guarantee for another period of six months from the date of its expiry.

I.A. No. 2705 of 2019 stands disposed of.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)